### COURT-1

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

## **Appeal No. 175 of 2017**

Dated: 2<sup>nd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

### In the matter of:

M/s Essar Power (Jharkhand) Ltd. .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Ms. Shubham Arya for R-2

Mr. R.K. Mehta

Ms. Himanshi Andley for R-5

## **ORDER**

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 24.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 08.09.2017 after serving copy on the other side.

List the matter on <u>14.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson